Annexure - 8

Name of the corporate debtor: M/s Shree Geeta Textile Mills Pvt Ltd; Date of commencement of CIRP:13-11-2024;

List of creditors as on: 16.04.2025 List of operational creditors (Other than Workmen and Employees and Government Dues)

| SI. NO. | | | Details of claim received | | Details of claim admitted | | | | | | Amount | Amount of any | Amount | Amount | |
|---------|--|---|---------------------------|-------------------|--------------------------------|------------------------------------|----------------|---------------|--------------------|---------|----------------------------|---------------|-----------------------------|---------------------------------------|---|
| | O. Name of creditor | l | Date of | Amount claimed | Amount of claim admitted | Nature of claim | by security | covered by | whether related | LVOLING | of contingen t claim | | of claim not admitted | of claim under verificati on | Remarks, if any |
| 1 | Madhya Pradesh Paschim Kshetra Vidyut Vitaran Company Limited | | 03/04/2025 | 8124758 | | Electricity Bill Payment Due | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | 1. Claim submitted after timeline as stipulated in CIRP regulation 12, Claim categorized as admissible as per CIRP regulation 13(1B) by RP however same to be recommended by COC in next meeting and condonation of delay to be filed in Hon'ble NCLT as per CIRP regulation 13(1C). 2. Claim has been filed as per Bill of Jan 25 i.e. after ICD of 13.11.2024 and also SD of Rs. 5336623 has been adjusted against O/s Bill by the company during moratorium. RP has taken up the matter with power company and claim amount may undergo a change. (Claim Provisionally Admitted) |